

**Statement**

*State/UT wise number of Centres under the Scheme for prohibition and Drug Abuse Prevention During 1996-97*

S.No.	Name of the State/UT	No. of De-addiction Centres
1	2	3
1.	Andhra Pradesh	3
2.	Assam	1
3.	Bihar	10
4.	Goa	1
5.	Gujarat	5
6.	Haryana	8
7.	Jammu & Kashmir	1
8.	Karnataka	3
9.	Kerala	11
10.	Madhya Pradesh	4
11.	Maharashtra	7
12.	Manipur	10
13.	Mizoram	5
14.	Meghalaya	-
15.	Nagaland	2
16.	Orissa	6
17.	Punjab	7
18.	Rajasthan	4
19.	Sikkim	-
20.	Tamil Nadu	8
21.	Tripura	-
22.	Uttar Pradesh	12
23.	West Bengal	6
24.	Chandigarh	1
25.	Delhi	8
26.	Pondicherry	-
<b>Total</b>		<b>123</b>

**OBC List**

2041. SHRI SUKH LAL KUSHWAHA: Will the Minister of WELFARE be pleased to state :

(a) whether Samya, Maurya, Kachhi, Krishwaha Castes have been included in the list of backward classes in several States of the country ;

(b) if so, the details thereof ;

(c) whether the Government propose to issue instructions to the Government of Rajasthan to include Samya and Maurya in the list of backward classes ; and

(d) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Kachhi & Maurya communities have been included in Central list of OBCs in respect of Madhya Pradesh and Uttar Pradesh and Kachhi community has been included in the Central List of OBCs in respect of Rajasthan and Delhi. Samya and Krishwaha communities have not been included in the central list of OBCs in respect of any State/UT.

(c) No Sir.

(d) Question does not arise.

[English]

**Supply of Iodised Salt**

2042. SHRI MURALIDHAR JENA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have made any arrangement for the supply of iodised salt in the tribal areas of Orissa;

(b) whether any grant/assistance has been provided for the distribution of iodised salt at subsidised rates ;

(c) if so, the details thereof ; and

(d) if not, whether any financial assistance is likely to be provided to the State Government for supply of iodised salt as well as for creating the awareness among the tribals where there is no electronic media ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (c) Salt is not among the essential commodities supplied in bulk to the States/UTs through the PDS by the Central Government. However, the State Government can add any essential commodity for distribution under PDS in their State depending upon local requirements. The Government of Orissa has already started supplying iodised salt through PDS outlets especially in the tribal areas of the State. The Orissa State Civil Supplies Corporation is supplying salt at maximum rate of Rs. 1.50 per kg. to help the poor consumers at large.

(d) Government of India is not contemplating provision of any financial assistance to the state Government for supply of iodised salt. However, Ministry of Health has taken up a mass campaign for creating awareness for the use of iodised salt under the National IDD Control Programme.

**Technology Mission on Cotton**

2043. SHRI HARIN PATHAK:  
SHRI RATILAL KALIDAS VERMA:  
SHRI ANANT GUDHE:  
SHRI NAWAL KISHORE RAI :  
SHRI NITISH KUMAR :  
SHRI B.K. GADHAVI:  
SHRI RANJIB BISWAL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have agreed to set up Cotton Technology Mission for the development of cotton